

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1094/2019, IA No.294/2020, IA (IBC)/245/2021, IA (IBC)/365/2021 and IA (IBC)/726/2021 in CP(IB) No.206/10/HDB/2019
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Shivaani Alloy Steel Castings Ltd
NAME OF THE RESPONDENT(S)	State Bank of India
UNDER SECTION	10 of IBC

ORDER

Present: Ld. Counsel Mr. Ramesh Babu Palutla for the Resolution Professional.
Ld. Senior Counsel Dr. Pundla Bhaskar Mohan on behalf of Ms. Sandhya Rani along with Mr. P.S.D.S. Karthik for the Petitioner.
Ld. Counsel Mr. Durga Bose Gandham for the COC.

Written submissions filed by both the parties.

Ld. Counsel Mr. Durga Bose Gandham for the COC sought time for filing written submissions in IA Nos. IA(IBC)/1094/2019, IA No.294/2020, IA (IBC)/245/2021, IA(IBC)/365/2021 and IA (IBC)/726/2021), **matter is adjourned to 02.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)